



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA 544 of 2005

Applicant (s) Bisnou ch. Nayan Respondent (s) Union of India

Advocate for Applicant (s) Mr. Satyendra Singh (A) Advocate for Respondent (s)

NOTES OF THE REGISTRY

O.P.O. of 23/6/05
filed.
For Registrar.

23/6/05

23/6/05

For Admission &
Interim order —
Copy served on Ase.

Bench

23/6/05

ORDERS OF THE TRIBUNAL

REGISTER

23/6/05
Registrar

Order dated 24.06.2005

By fixing m.A no-332/2005
Mr. S. Das, Ld. Counsel for the applicant —
Seeks permission to withdraw the case
as he wants to redressment of his grievances
by pursuing the departmental authorities.

Prayer is allowed. The O.A.
is accordingly disposed of as withdrawn.

23/6/05

23/6/05
Vice-Chairman.